

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

Original Application No. 136/2024/EZ

News item titled " श्री बंशीधर नगर दिन के उजाले में हो रहा बालू का अवैध खनन प्रशासन खामोश " appearing in Navbharat Today dated 08.03.2024

...Applicant

-Versus-

JHARKHAND STATE POLLUTION CONTROL BOARD & ORS.

...Respondents

INDEX

Sl. No.	Particulars	Page No.
1.	Action Taken Report by Deputy Commissioner, Garhwa, Jharkhand.	1 - 3
2.	Verification	4
3.	ANNEXURE - A	5 - 6

AISHWARYA RAJYASHREE

Advocate

Bar Association Room No. 5,

High Court, Calcutta

Chamber: 8/1, K.S. Roy Road,

Kolkata: 700001.

(M)9874995669

Email: advaish.hc@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

Original Application No. 136/2024/EZ

News item titled "श्री बंशीघर नगर दिन के उजाले में हो रहा बालू का अवैध खनन प्रशासन खामोश" appearing in Navbharat Today dated 08.03.2024

...Applicant

-Versus-

JHARKHAND STATE POLLUTION CONTROL BOARD& ORS.

...Respondents

ACTION TAKEN REPORT FILED BY DEPUTY COMMISSIONER,GARHWA, JHARKHAND,(i.e. RESPONDENT NO. 4 HERE IN).

I Dinesh Kumar Yadav son of Sri Sita Ram Yadav, aged about 33 years, by Religion - Hinduism, by Occupation - Service under Government of Jharkhand in the office of Deputy Commissioner,Garhwa, Jharkhand, having its office at Garhwa, Jharkhand,do hereby solemnly affirm and state as follows:

1. That, I am the Deputy Commissioner, Garhwa, Jharkhand, andthat I am aware of the facts and records in the instant case and have gone through the allegations and contentions in the Original Application as such I am competent to make and affirm the instant Affidavit.
2. That, I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.

3. That in pursuance and in compliance to the order dated 17.07.2025 of this Hon'ble Tribunal in the instant Original Application, this Counter Affidavit is being filed by Deputy Commissioner, Garhwa, Jharkhand, Respondent No. 4 herein.
4. That this Report is being filed for bringing necessary facts and statements on record for just and proper adjudication of this case.
5. That in compliance to the recommendations made by the fact finding committee on 24.12.2024 in its inspection report, the Respondent No. 4 states as follows:
 - That the District Mining Officer, Garhwa, Jharkhand has prepared a report dated 18.08.2025 wherein the details of penalty realized from the Vehicle Owners, whose vehicles were seized with regard to illegal mining, storage and transportation under Banshidharnagar sub-division during the Financial Year 2025-2026, are provided.
 - That the District Mining Officer, Garhwa, Jharkhand has prepared a report dated 18.08.2025 wherein the details of F.I.Rs lodged against the illegal transportation of sand under Banshidharnagar sub-division from 01.04.2025 to 17.08.2025, are provided.

A photocopy of the said Reports of the District Mining Officer, Garhwa, Jharkhand dated 18.08.2025 are annexed herewith and collectively marked as Annexure - A.

6. That, this Counter Affidavit is filed bonafide and in the interest of justice. It is therefore prayed that Your Lordships, may kindly be pleased to accept the instant Counter Affidavit.
7. That the answering respondent seeks leave to file any further affidavits, if required, as per direction of the Hon'ble Tribunal.
8. I state that the statements contained in paragraphs Nos. 1 to 4 are true to my knowledge, the statements contained in paragraph No. 5 is true to my information derived from the official records of the case, which I verily believe to be true and the rest is/are my respectful submissions before this Hon'ble Tribunal.

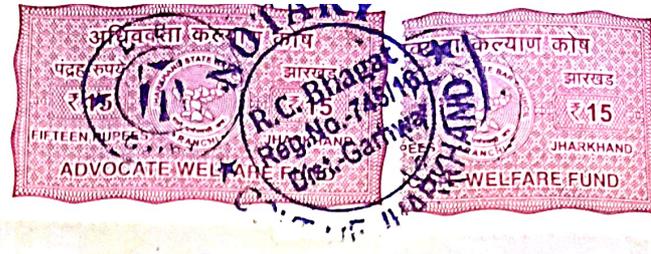


उपायुक्त
राहवा



4

VERIFICATION



I, Dinesh Kumar Yadav, son of Sri. Sita Ram Yadav, aged 33 years, by Religion - Hinduism, by Occupation - Service under Government of Jharkhand in the office of Deputy Commissioner, Garhwa, Jharkhand, having its office at Garhwa, Jharkhand, is filing the instant Counter Affidavit.

Book No. 27 SI.No. 3846 Date 26/8/25

Date: 26/08/2025

Place: Garhwa.

Deponent

Identified by me:


सपायुक्त
गढ़वा

S. Kumari
Advocate 26/8/25


NOTARY
R.C. Bhagat
Dist. Garhwa

SUNITA KUMARI
ADVOCATE
CIVIL COURT GARHWA
JHARKHAND



ANNEXURE - A

5

District Mining Office, Garhwa

Details of FIR in Sri Bansidhar Nagar Division From Dated 01.04.2025 to 17.08.2025

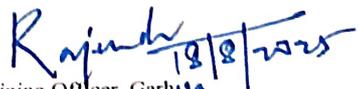
Sl. No.	Date	Case No./ P.S. No.	No. of Accused	No. of Arrest	Vehicl e No.	Name of Mineral and Quantity in (CFT)		Details of Case	Remarks
						Stone	Sand		
1	03.04.2025	Ramna	2	0	1	0	300	illegal transportation	
2	10.08.2025	Dhurki	2	0	1	0	100	illegal transportation	
3	17.04.2025	Vishunpura	2	0	1	0	100	illegal transportation	
4	31.07.2025	Dhurki	2	0	1	0	100	illegal transportation	

Rajendra
District Mining Officer, Garhwa 10/8/2025

District Mining Office, Garhwa

Details of Fines Collected form the Vehicles during the illegal Mining, Storage and Transportation in Sri Bansidhar Nagar during financial year 2025-26

Sl. No.	Date	P.S. Name	Name & Address of Vehicle Owners	Vehicle No.	Name of Mineral and Quantity in (CFT)		Amount of Penalty Recovered	Remarks
					Stone	Sand		
1	16.04.2025	Dhurki	Dasu Sing, S/o Dhukhi Singh, Vill- Bhandar, P.O.- Tatidiri, P.S.- Dhurki, District- Garhwa	JH14K8125	0	100	5000	
2	16.04.2025	Dhurki	Kavita Kumar, W/o Sri Indrajit Kumar Singh, P.O.+P.S.- Konwaie, P.S.- Panki, District- Palamu	JH01AR0842	0	100	5000	
3	07.04.2025	Bhawnathpur	Santosh Kumar Agarwal, S/o- Purushotam Das Agarwal, Add.- Ambikapur, Sarguja, (Cg).	CG15DV-3147	1000	0	80000	
4	06.05.2025	Kharundhi	Anjni Kumar Singh, S/o- Sri Khokha, P.O- Pipra, P.S.- Kharundhi	JH14J-6500	0	100	5000	
5	06.05.2025	Kharundhi	Kaushal Kumar Singh, S/o- Prithwiraj Singh, P.O- Khokha, P.O- Pipra, P.S- Kharundhi	JH14H-07808	0	100	5000	
6	14.05.2025	Kharundhi	Sri Nandu Paswan, S/o- Late Ramsundar Paswan, Vill+P.O.- Arangi, P.S.- Kharundhi, Garhwa.	Eng. NKF2KBF	0	100	5000	
7	14.05.2025	Ketar	Rauf Ansri, S/o- Farzan Miyan, Vill- Sondiha, P.O.- Kathar Kalan, P.S.- Dhurki, District- Garhwa.	UP64CT- 1569	0	200	10000	
8	01.06.2025	Kharundhi	Sri Gandhi Chaudhari, S/o- Sri Mandeep Chaudhari, Vill- Chauriya, Arangi, P.S.- Charundhi, District- Garhwa.	JH08F6537	0	100	5000	
9	07.06.2025	Ketar	Sri Vikash Gupta, S/o- Sri Nandu Saw, Vill- Khonhar, P.O.+Vill- Ketar, District- Garhwa.	JH14L-7633	0	100	5000	
10	01.07.2025	Ketar	Avhinav Kumar, S/o- Nandkishor, Vill- Doma, P.O.- Misri, P.S.- Kon, District- Sonbhadra (U.P.)	UP64CT-0674	200	0	16000	
					1200	900	141000	


 District Mining Officer, Garhwa